

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF SEPTEMBER-2024

SR NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING							
								FRAMING THE ISSUES	LISTING OF WITNESSES	AFFIDAVIT OF EVIDENCE	OFFER OF WITNESSES	WRITTEN ARGUMENTS	ORAL ARGUMENTS	OTHER STAGES/HEARING DATE	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	CS COMM-378/2023	01.03.2023	RANI SAREES PVT. LTD. VS. PREM KUMAR	-----	03.10.2024	03.10.2024	03.10.2024	21.10.2024	21.10.2024	-----	
				SUIT FOR RECOVERY	CS COMM-165/2022	14.01.2022	HAIKO LOSISTICS INDIA PVT. LTD. VS. PRADEEP KUMAR KHANDELWAL	-----	04.10.2024	04.10.2024	04.10.2024	23.10.2024	23.10.2024	-----	
				SUIT FOR RECOVERY	CS COMM-2640/2022	06.12.2022	VARUN PIPE AND INDUSTRIES LTD. VS. NAYAK SANITATION LTD.	-----	07.10.2024	07.10.2024	07.10.2024	24.10.2024	24.10.2024	-----	
				SUIT FOR RECOVERY	CS COMM-401/2024	26.03.2024	VIPIN KHANDELWAL VS. SHALINI SHUKLA	-----	26.09.2024	22.10.2024	22.10.2024	05.11.2024	05.11.2024	-----	
				SUIT FOR RECOVERY	CS COMM-162/2024	27.01.2024	DHANUKA AGRITECH LTD. VS. HANSABEN KISHORBHAI TIMBADIYA	-----	07.10.2024	28.10.2024	28.10.2024	18.11.2024	18.11.2024	-----	
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	485/2024	22.04.2024	RAKESH VS MCD	03.09.2024	10.09.2024	10.09.2024	23.09.2024	26.10.2024	11.11.2024		
				CS (COMM)	1494/2023	10.11.2023	ARVINDER KAUR VS NIVA BUPA HEALTH	10.09.2024	21.09.2024	21.09.2024	30.09.2024	29.10.2024	25.11.2024		
				CS (COMM)	1499/2023	17.11.2023	TARA SCIENTIFIC APPARATUS WORKSHOP VS SUPERIOR INDUSTRIES LTD	10.09.2024	23.09.2024	23.09.2024	01.10.2024	30.11.2024	09.12.2024		
				CS (COMM)	700/2024	06.06.2024	TIMES INTERNET LTD VS GREEN HONCHOS SOLUTIONS PVT LTD	10.09.2024	21.09.2024	21.09.2024	27.09.2024	08.11.2024	04.12.2024		
				CS (COMM)	455/2024	12.04.2024	SUNIL KUMAR VS RUDRAM CHAINS	-----	21.09.2024	21.09.2024	01.10.2024	30.11.2024	05.12.2024		
				CS (COMM)	437/2024	05.04.2024	-----	17.09.2024	02.10.2024	02.10.2024	03.10.2024	08.11.2024	20.11.2024		
				CS (COMM)	1536/2023	29.11.2023	UMESH JAIN VS MCD	-----	18.09.2024	05.10.2024	05.10.2024	08.10.2024	23.10.2024	04.11.2024	
				CS (COMM)	1099/2023	28.07.2023	RAJESH GUPTA VS VED PRAKASH KHURANA	-----	25.09.2024	05.10.2024	05.10.2024	18.10.2024	30.11.2024	13.12.2024	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER VS	DATE OF CASE MANAGEMENT HEARING						
			306	CS (COMM)	1051/2023	19.07.2024	PARVEEN JAIN VS ANURAG MISHRA	27.09.2024 05.10.2024 08.11.2024	05.10.2024 08.11.2024	05.10.2024 08.11.2024	25.10.2024 18.11.2024	30.11.2024	18.12.2024	
			306	CS (COMM)	04/2024	02.01.2024	PUNJAB NATIONAL BANK VS MEENU GUPTA	28.09.2024 09.10.2024 04.11.2024	09.10.2024 04.11.2024	09.10.2024 04.11.2024	24.10.2024 08.11.2024	30.11.2024	19.12.2024	
3	SH. ILLA RAWAT, DISTRICT JUDGE, COURT-03	CENTRAL COMMERCIAL	303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	644/2023	17.04.2023	SPACE BUSINESS SOLUTION PVT.LTV/S DISTRICT MAGISTRATE(WEST)	24.09.2024	28.10.2024	28.10.2024	28.10.2024	13.11.2024	13.11.2024	
			303, EXTENSION BLOCK, TIS HAZARI COURTS, DELHI	SUIT FOR RECOVERY	357/2024	14.03.2024	NAWAL KHERA V/S KHERA	27.09.2024	18.10.2024	18.10.2024	18.10.2024	29.11.2024	29.11.2024	
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)409/2024	28.03.2024	RAKESH KUMAR GOEL VS. MCD AND ANR	04.09.2024	PE-08.10.2024 AND 09.10.2024 AND DE-06.10.2024 AND 29.10.2024	BEFORE PE-08.10.2024	BEFORE DE-26.10.2024	BEFORE 07.11.2024	07.11.2024	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)498/2024	23.04.2024	ANIL KUMAR VS. MCD AND ANR	10.09.2024	PE-21.10.2024 AND 22.10.2024 DE-11.11.2024 AND 19.11.2024	BEFORE PE-21.10.2024	BEFORE DE-11.11.2024	BEFORE 18.11.2024	18.11.2024	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)519/2024	27.04.2024	NKR TEXTILES VS SHARMA ENTERPRISES	04.10.2024	PE-04.10.2024 ,05.10.2024 AND 09.10.2024 AND DE-13.11.2024, 27.11.2024	BEFORE PE-09.10.2024	BEFORE DE-13.11.2024	BEFORE 28.11.2024	28.11.2024	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)1221/2022	09.05.2024	VIJAY KUMAR ARORA VS RUNGTA COLLEGE OF ENGINEERING AND TECHNOLOGY	26.09.2024	PE-04.11.2024, 12.11.2024 AND 13.11.2024 AND DE-25.11.2024, 26.11.2024	BEFORE PE-04.11.2024	BEFORE DE-25.11.2024	BEFORE 04.12.2024	04.12.2024	
			304 EXTENSION BLOCK THC DELHI	RECOVERY	CS (COMM)1308/2022	09.10.2023	UMESH KUMAR ANUPAM VS. MATHUR	27.09.2024	PE-07.11.2024 AND 11.11.2024 DE-18.11.2024	BEFORE PE-11.11.2024	BEFORE DE-20.11.2024	BEFORE 03.12.2024	03.12.2024	
5	SH. UMED SINGH GREWAL, DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL											
6	SH. NIKHIL CHOPRA, DISTRICT JUDGE COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)	84/2024	12.01.2024	M/S. GRAVITY BATH PVT. LTD. VS. RANG LAL	09.09.2024	PE-11.11.2024, 12.11.2024 &	11.11.2024	18.11.2024	30.11.2024	30.11.2024	NA
			410	CS (COMM)	1470/2024	03.06.2022	ICICI BANK LTD. VS. K.R. AGENCIES	10.09.2024	PE-21.11.2024	21.11.2024	05.12.2024	17.12.2024	17.12.2024	NA
			410	CS (COMM)	1610/2023	20.12.2023	SBI VS. ARUN KUMAR YADAV	10.09.2024	PE-11.11.2024, 12.11.2024	11.11.2024	28.11.2024	30.11.2024	30.11.2024	NA
			410	CS (COMM)	1461/2024	01.11.2023	RAJ KUMAR GUPTA VS. M/S. EVEREST RUBBER INDUSTRIES & ANR.	10.09.2024	PE-18.11.2024, 19.11.2024	18.11.2024	09.12.2024	17.12.2024	17.12.2024	NA

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER VS	DATE OF CASE MANAGEMENT HEARING						
			410	CS (COMM)	2414/2022	01.11.2022	M/S. INDIGLOW AUTOMOBILE PVT. LTD. VS. M/S SOURCE AUTOMOTIVE PARTS & ORS.	19.09.2024	PE-05.11.2024, 12.11.2024	05.11.2024	19.11.2024	10.12.2024	10.12.2024	NA
			410	CS (COMM)	441/2024	08.04.2024	M/S. VIRAJ ENTERPRISES VS. PUNJAB NATIONAL BANK	27.09.2024	PE-25.11.2024, 26.11.2024	25.11.2024	04.12.2024	07.12.2024	07.12.2024	NA
			410	CS (COMM)	1251/2023	20.09.2023	VISHAL & SONS VS. JAISHREE JEWELLERS	23.09.2024	PE-21.10.2024, 22.10.2024 AND 24.10.2024	21.10.2024	18.11.2024	26.11.2024	26.11.2024	NA
			410	CS (COMM)	2806/2019	27.11.2019	ASK AUTOMOTIVE PVT. LTD. VS. INTEZAR MALIK	17.09.2024	PE-15.10.2024, 16.10.2024	15.10.2024	16.10.2024	19.11.2024	19.11.2024	NA
			410	CS (COMM)	2352/2022	15.10.2022	JAGDISH SACHDEVA VS. S.S. MOTASINGH JUNIOR MODEL SCHOOL	04.09.2024	PE-05.11.2024, 07.11.2024	05.11.2024	22.11.2024	30.11.2024	30.11.2024	NA
			410	CS (COMM)	1302/2023	09.10.2023	HERO INVESTCORP PVT. LTD. VS. ASHOK KUMAR	17.09.2024	PE-05.11.2024, 06.11.2024	05.11.2024		13.11.2024	13.11.2024	NA
			410	CS (COMM)	1629/2023	22.12.2023	DELHI JAL BOARD VS. CHINNAR SHIPPING	30.09.2024	PE-05.12.2024, 07.12.2024	05.12.2024	18.12.2024	24.12.2024	24.12.2024	NA
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	302	CS(COMM)	1152/2023	09.08.2023	RAM KISHORE SHARMA VS. DELHI JAL BOARD	08.02.2024	19.10.2024	19.10.2024	19.10.2024	14.11.2024	19.11.2024	06.11.2024 (DE)
8	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08	CENTRAL	NIL											
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./368/2024	15-03-2024	STATE BANK OF INDIA VS. GULSHAN SETHI	09.09.2024	PE 01.10.2024	WITHIN THREE WEEKS	WITHIN THREE WEEKS	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./521/2021	11-02-2021	DRK SECURITIES PVT LTD VS DSE ESTATES LTD	10.09.2024	PE 08.10.2024	WITHIN TEN DAYS	WITHIN TEN DAYS	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./27/2024	04-01-2024	SURESH TRIPATHI VS ABS ENGINEERING WORKS	12.09.2024	PE 09.10.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	
			309 THIRD FLOOR EXTENTION BLOCK	CS (COMM.)	CS/COMM./281/2024	22-02-2024	M/S KARAN TRADING CO VS SMT NIMMI GARG PROPRIETOR OF M/S PUJA SILK AND SAREES	17.09.2024	PE 07.10.2024 & 18.10.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	
			309 THIRD FLOOR EXTENTION BLOCK	COUNTER CLAIM	CS/COMM./222/2020	31-01-2020	ASK AUTOMOTIVE PRIVATE LIMITED VS RADHE EXPO	18.209.2024	PE 23.10.2024, 13.11.2024	WITHIN TWO WEEKS	WITHIN TWO WEEKS	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS	DATE OF CASE MANAGEMENT HEARING							
								PE	WITHIN TWO WEEKS	WITHIN TWO WEEKS	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE	ON REQUEST AFTER THE CONCLUSION OF EVIDENCE			
			309 THIRD FLOOR EXTENSION BLOCK	CS (COMM.)			KAMAL GUPTA VS MUNICIPAL CORPORATION OF DELHI	15.10.2024	28.10.2024						
10	SH. AJAY PANDEY DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	CIVIL	CS (COMM)/586/2024	29-05-2024	JASWANT SINGH DABAS VS MUNICIPAL CORPORATION OF DELHI								
11	SH. SANJAY SHARMA DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	310	CS (COMM)			AKT PRENIS INDIA PVT LTD VS M/S ZAKOOPI INFOTECH PVT. LTD.@RUSTORANGE	04.09.2024							
			310	CS (COMM)	CS DJ/456/2021	01-07-2021	PRAN NATH SAHNI VS M/S JAKS INTERNATIONAL AND ORS	04.09.2024		DE-27.09.2024	AS PER ORDER, DEFENDENTS WILL FILE LIST OF WITNESSES				
			310	CS (COMM)				VIPIN JAIN VS ALOK RUSTOGI	10.09.2024		PE-27.09.2024	AS PER ORDER, PARTIES WILL FILE LIST OF WITNESSES			
			310	CS (COMM)	CS (COMM)32/203-01-2024			STATE BANK OF INDIA VS MR. HARGYAN SINGH	11.09.2024		PE-20.09.2024				
			310	CS (COMM)	CS (COMM)/629/2024	22-05-2024	URMILA DEVI VS DTWELVE SPACES PVT. LTD.	17.09.2024		PE-03.10.2024	AS PER ORDER, PLAINTIFF WILL FILE LIST OF WITNESSES				
			310	CS (COMM)	CS (COMM)402	26-03-2024	ROHIT JAIN VS SACHIN JAIN	23.09.2024		PE-14.10.2024	AS PER ORDER, PLAINTIFF WILL FILE LIST OF WITNESSES				
			12	SH. RAVINDER BEDI DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS (COMM)	706/2024	07.06.2024	NAWAL KISHORE SONI V/S GANESH PRASAD	27.09.2024				
			401	CS (COMM)	174/2023	28.01.2023	M/S PRIME ENGINEERING CO V/S B.E.CONTRACT S P. LTD & ORS	11.11.2024							
			401	CS (COMM)	1614/2023	20.12.2023	SHRI GOVIND TRADING COMP. V/S NKS FOODS VENTURES LTD	19.10.2024							
13	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL												
14	SH. ASHUTOSH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS COMM	169/2022	26-02-2022	MAHALAXMI LUMBERS P LTD VS. KARAN VOHRA	21.09.2024	NIL	NIL	NIL	NIL	NIL	NIL	
				CS COMM	86/2023	09-01-2023	INDIAN BANK VS. LENS WIRE INNOVATIONS	04.09.2024	NIL	NIL	NIL	NIL	NIL	NIL	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER VS NAME	DATE OF CASE MANAGEMENT HEARING						
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12. NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 103/24	02.03.2024	N ASSOCIATES PVT LTD VS RAHUL BHAMBRI	03.09.2024	WITHIN WEEK	20.09.2024	WITHIN WEEK	NIL	NIL	28.10.2024
			12. NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 124/24	13.03.2024	M/S WEBKUL SOFTWARE PVT LTD VS. M/S MEETANSHI TECHNOLOGIES	03.09.2024	WITHIN WEEK	24.11.2024 & 06.12.2024	WITHIN WEEK	NIL	NIL	NIL
			12. NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 179/23	24.03.2023	MS TRANSLINK LOGISTICS PVT LTD VS. SEETU KOHLI	13.09.2024	WITHIN WEEK	30.09.2024	WITHIN WEEK	NIL	NIL	06.11.2024
			12. NEW COURT BLOCK-I	CIVIL SUIT	CS (COMM) 90/24	23.02.2024	RAJ SINGH MALIK VS JITENDER SHARMA	23.09.2024	WITHIN WEEK	28.10.2024 & 06.11.2024	WITHIN WEEK	NIL	NIL	NIL
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6. NEW COURT BLOCK-I	COMMERCIAL	CS(COMM) 102/2024	01.03.2024	BIORX VENTURE ADVISORS VS GLS PHARMA LTD	02.09.2024	09.10.2024		07.11.2024		19.12.2024	
			6. NEW COURT BLOCK-I	COMMERCIAL	CS(COMM) 180/2023	24.03.2023	AARK PHARMACEUTICALS VS FOCUS IMAGING	13.09.2024	29.10.2024 & 05.11.2024		11.12.2024 & 17.12.2024		10.01.2025	
			6. NEW COURT BLOCK-I	COMMERCIAL	CS(COMM) 132/2024	15.03.2024	LOREAL SA VS SAKHIYA BHAVNABEN	30.09.2024	12.11.2024		22.12.2024		16.01.2025	
25	SH. SANDEEP YADAV	SOUTH	NIL											
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 354/2022	02.06.2022	ASHOK KUMAR VS. BHUPESH WADHWA	04.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 225/2024	07.05.2024	CRYSTALPEAK ENTERPRISES PVT. LTD. VS RITIKA TIWRI	05.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 314/2024	06.07.2024	DECIPHER TALENTS PVT/ LTD. VS ANMOL KALRA	12.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 358/2024	26.07.2024	DIWAN CHAND SHARMA VS NEERAJ MALIK	23.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 492/2023	23.08.2023	STATE BANK OF INDIA VS ASHOK KUMAR	26.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 237/2024	10.05.2024	STATE BANK OF INDIA VS SANTOSH KUMARI	24.09.2024						

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 370/2024	05.08.2024	RAMKESH VS. MUNICIPAL CORPORATION OF DELHI	30.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 316/2022	18.05.2022	PNB KAMLESH VS.	03.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 210/2024	26.04.2024	SBI JOGINDER VS.	04.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 248/2024	17.05.2024	STATE BANK OF INDIA VS. MOHAN SINGH	05.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 236/2024	10.05.2024	UBI SANJAY BHOLA VS.	07.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 53/2024	31.01.2024	MAHARAJ SINGH VS. RAJAT GUPTA	13.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 331/2024	11.07.2024	OM INFRA LTD. VS. TOTAL INFRA	19.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 449/2022	03.08.2022	NEPTURE INDIA VS. R M CONTOLS PVT.	19.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 53/2024	31.01.2024	MAHARAJ SINGH VS. RAJAT GUPTA	20.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 285/2024	07.06.2024	DHARMENDER GANGWAR VS. NYATI HEALTHCARE AND RESEARCH NCR	24.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 376/2022	09.06.2022	NOWOTECH TEXTILES PVT. LTD. VS. INSTAPOWER ENERGY EFFICIENCY PVT. LTD.	28.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 271/2024	04.06.2024	MAX HEALTHCARE INSTITUTE LIMITED VS. SAHIL	30.09.2024						
			29. NEW COURT BLOCK-II	COMMERCIAL	CS (COMM) 370/2024	05.08.2024	DHEERU KOHLI AND ANR. VS. SABILIG ROAD SOLUTIONS PVT. LTD.	30.09.2024						
27	SH. LOKESH SHARMA, JUDGE (COMMERCIAL COURT)	KUMARSOUTH DISTRICT	40. NEW COURT BLOCK-II	CS/COMMERCIAL	CS/COMM/33/2023	13-01-2023	PANASONIC LIFE SOLUTIONS INDIA P. LTD VS AMIT ENTERPRISES	15-01-2024	09-10-2024					06-12-2024

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME	VS	DATE OF CASE MANAGEMENT HEARING						
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL												
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL SUIT	CS/COMM/890/2023	03-10-2023	G AND G CONCRETE SOLUTION	VS	02.09.2024						
				COMMERCIAL SUIT	CS/COMM/887/2023	03-10-2023	PNB PANKAJ RASTOGI	VS	05.09.2024						
				COMMERCIAL SUIT	CS/COMM/741/2023	07-08-2023	ROSHAN GUPTA VS AMIT GARG	LAL VS	05.09.2024						
				COMMERCIAL SUIT	CS/COMM/836/2023	14-09-2023	SBI VS. RAVI KUMAR JANGRA	VS	11.09.2024						
				COMMERCIAL SUIT	CS/COMM/374/2024	17-05-2024	HARBHAJAN SINGH BAGGA VS. SHIV ASSOCIATES	VS	18.09.2024						
				COMMERCIAL SUIT	CS/COMM/1003/2023	25-10-2023	STATE BANK OF INDIA VS DANISH QUAMAR	VS	20.09.2024						

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING									
				COMMERCIAL SUIT	CS/COMM/58/2019	27-03-2019	SCJ PLASTICS VS. BAG POLY ENTERPRISES	30-09-2024	-	-	-	-	-	-	-	-	
				COMMERCIAL SUIT													
33	MS. NEERA BHARIHOKE DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL														
34	MS. NIRJA BHATIA DJ(DIGITAL)-07, EAST DISTRICT,	SOUTH-EAST	NIL														
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL														
36	SH. PITAMBER DUTT DISTRICT JUDGE (COMMERCIAL COURT)	EAST		RECOVERY	241/2021	07-12-2024	M/S DIALMYTRIP TECH PVT.LTD. VS. SHUBHAM AGARWAL ORS	05-09-2024	-	-	-	-	-	-	-	-	P.E.-07-10-2024, D.E.-14-10-2024, FINAL ARGUMENT-06-11-2024
			12	RECOVERY	153/2024	15-05-2024	CANARA BANK VS. JITENDER KUMAR SHARMA	05-09-2024	-	-	-	-	-	-	-	-	P.E.-25-09-2024, D.E.-04-10-2024, FINAL ARGUMENT-21-10-2024
			12	RECOVERY	53/2024	13-02-2024	CATURA TECH AUTOMATION PVT.LTD.VS. PRAYANAND VATERE	10-09-2024	-	-	-	-	-	-	-	-	P.E.-26-09-2024, D.E.-05-10-2024, FINAL ARGUMENT-22-10-2024
			12	RECOVERY	42/2024	05-02-2024	PUNJAB NATIONAL BANK VS. TANISH ENTERPRISES	18-09-2024	-	-	-	-	-	-	-	-	P.E.-09-10-2024, D.E.-28-10-2024, FINAL ARGUMENT-06-11-2024
			12	RECOVERY	219/2024	31-07-2024	ZEU LINEU INTERNATIONAL PVT.LTD VS. INDIA EXHIBITIONS	23-09-2024	-	-	-	-	-	-	-	-	P.E.-24-10-2024, D.E.-04-11-2024, FINAL ARGUMENT-18-11-2024

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER REGISTRAR	OF PETITIONER VS NAME	DATE OF CASE MANAGEMENT HEARING								
			12	RECOVERY	146/2023	21-04-2023	CANARA BANK E SYNDICATE BANK VS SCALE N SKILL	23-09-2024	-	-	-	-	-	-	-	P.E.-18-10-2024, D.E.28-10-2024, FINAL ARGUMENT-06-11-2024
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	348/2023	14-09-2023	NALIN ARORA VS MEENU JAIN	09-09-2024	04-10-2024	04-10-2024	04-10-2024	WITHIN 2 WEEKS OF EVIDENCE BEING CONCLUDED	05-11-2024			
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201	CS (COMMERCIAL)/CIVIL	37/2024	05.09.2024	U TOURIZMO PRIVATE LIMITED VS. TRAVEL HEALERS	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 05-11-2024	05-11-2024	09.09.2024 - D.E. 24 - D.E. 20.09.2024 - D.E. 24 - P.E. 04-10-2024 - D.E. 06.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	49/2024	05.09.2024	SR ENGINEERS VS. M/S TEXOL ENGINEERS	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 20-09-2024	20-09-2024	01.10.2024 - P.E. 24.10.2024 - D.E. 06.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	36/2024	07.09.2024	RAHUL JAIN VS. M/S VISHAL TRADING COMPANY	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 06.11.2024	06.11.2024	03.10.2024 - P.E. 04.11.2024 - D.E. 20.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	75/2024	12.09.2024	PUNJAB NATIONAL BANK VS YOGESH KUMAR	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 20.11.2024	20.11.2024	09.10.2024 - P.E. 29.10.2024 - D.E. 11.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	54/2024	20.09.2024	PHARMA PVT LTD VS. SUNITA DEVI PROP OF MEDICYL PHARMA	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 11.11.2024	11.11.2024	09.10.2024 - P.E. 05.11.2024 - D.E. 25.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	50/2024	23.09.2024	FIELD VS. KOMAL (PROPRIETOR OF M/S KOMAL ENTERPRISE S)	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 25.11.2024	25.11.2024	23.10.2024 - P.E. 06.11.2024 - D.E. 27.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	70/2024	25.09.2024	STATE BANK OF INDIA VS. YADVENDRA KUMAR SINGH	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 27.11.2024	27.11.2024	23.10.2024 - P.E. 14.11.2024 - D.E. 28.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	56/2024	26.09.2024	UNION BANK OF INDIA VS. ARCHANA JAH	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 28.11.2024	28.11.2024	24.10.2024 - P.E. 07.11.2024 - D.E. 28.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	76/2024	26.09.2024	M/S SHRI KANHIYA FABRICS PVT LTD VS. FAISAL	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 28.11.2024	28.11.2024	24.10.2024 - P.E. 14.11.2024 - D.E. 30.11.2024 - FINAL ARGUMENTS	
				CS (COMMERCIAL)/CIVIL	47/2021	27.09.2024	M/S VIRK HOSPITAL PVT LTD VS. M/S MEGH MEDITECH PVT LTD	WITHIN 10 DAYS	YES	NO		3 DAYS PRIOR TO FINAL ARGUMENT	TO BE HEARD ON 30.11.2024	30.11.2024	24.10.2024 - P.E. 14.11.2024 - D.E. 30.11.2024 - FINAL ARGUMENTS	
39	SH. BRIJESH KUMAR GARG	SHAHADARA	301, NEW COURT BUILDING	CS (COMMERCIAL)				FRAMING THE ISSUES	LISTING OF WITNESS	AFFIDAVIT OF EVIDENCE	AFFIDAVIT OF WITNESS	WRITTEN ARGUMENTS	ORAL ARGUMENTS		OTHER STAGES/HEARING DATE	
			301, NEW COURT BUILDING	CS (COMMERCIAL)	CS (COMM)	16.01.2024	TARSHAM MITTAL VS. RAHUL GUPTA	04.09.2024	NOT FILED	NOT FILED	NOT FILED	NO	NO	30.09.2024 PE, 01.10.2024 & 03.10.2024 DE 18.10.2024 FA		

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER NAME VS	DATE OF CASE MANAGEMENT HEARING						
						20-02-2024	CANARA BANK VS RAJINDER KAUR						02-12-2024	
						29-05-2024	ANKIT JAIN, PROP M/S VARDHMAN PAPER VS AYUSH KUMAR SINGH							13-11-2024
						14-03-2024	MUKESH KUMAR AGARWAL VS PRATEEK JAIN							20-11-2024
						03-07-2024	INDER SAIN JAIN VS SURAJ PRAJAPATI							20-11-2024
						30-07-2024	ARUN GUPTA AND SONS HUF VS UNION OF INDIA							10-09-2024
						07-03-2024	M/S WERBEN INDIA PRIVATE LIMITED VS M/S MAHAGUN REAL ESTATE PRIVATE LIMITED							04-11-2024
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	304				SURESH APPARELA VS SACHIN KUMAR BOBBY							
					CS(COMM)/285/2024	10-09-2024		NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 19-10-2024	
					CS(COMM)/247/2023	21-09-2024	CANARA BANK VS ANJALI BOUTIQUE AND GARMENTS	NOT FILED	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 26-10-2024	
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	406	CIVIL			SELECTION PVT LTD VS THE MANAGING DIRECTOR DELHI TOURISM AND TRANSPORTATION							16.12.2024
					CS (COMM.)/268/2019	29-08-2019								03.02.25
					CS (COMM.)/342/2022	28-10-2020	SH RAJEEV GUPTA VS ORIENTAL BANK OF COMMERCE							25.10.2024
					CS (COMM.)/239/2022	08-04-2022	M/S STB TECHNOLOGIES PVT LTD VS M/S MAHENDRA ELECTRICS							16.12.2024
					CS (COMM.)/254/2023	03-04-2023	M/S JAI GANESH ENTERPRISES PVT. LTD. VS AJAY KUMAR							22.11.2024
					CS (COMM.)/149/2020	25-08-2020	M/S INDOGULF CORPSCIENCE LTD, THROUGH ITS DIRECTORS/AUTH. SIGNATORIES							08.01.2025
					CS (COMM.)/76/2021	02-02-2021	MAYA HOSIERY VS SPECTRUM							

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRAT	OF PETITIONER VS NAME	DATE OF CASE MANAGEMENT HEARING										
					CS/COMM./51/22	19.01.22	M/S FREEDOM ENTERPRISES VS. M/S SURYA PLAST INDIA											18.09.24
					CS/COMM./47/24	27.01.24	PAWAN KUMAR VS. PRINCE KHAN											19.09.24
					CS/COMM./106/23	03.02.23	M/S ASADEEP FURNISHING PVT. LTD. VS. M/S LOYAL TRADING											21.09.24
					CS/COMM./554/23	31.07.23	SURYA ROSHANI LTD. VS. SANJEET MISHRA											23.09.24
					CS/COMM./200/24	01.04.24	UNION BANK OF INDIA VS. SANDEEP GUPTA											23.09.24
					CS/COMM./85/24	15.02.24	TRIUMPHAL STAR PVT. LTD. VS. PURSHOTAM PROFILES PVT. LTD.											25.09.24
45	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)	NORTH																
46	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST																
			603	COMMERCIAL SUIT	CS COMM 367/2024	19.07.2024	STATE BANK OF INDIA VS PRASHANT KUMAR SRIVASTAVA	05.09.2024	12.09.2024	19.09.2024	19.09.2024	NIL	NIL	NIL				
			603	COMMERCIAL SUIT	CS COMM 537/2023	30.11.2023	SHRIRAM FASHION VS VBM FASHION	10.09.2024	17.09.2024	24.09.2024	24.09.2024	NIL	NIL	NIL				
			603	COMMERCIAL SUIT	CS COMM 7/2024	06.01.2024	SHREE GANESH INDUSTRIES VS RADHEY ENTERPRISES	10.09.2024	17.09.2024	01.10.2024	01.10.2024	NIL	NIL	NIL				
			603	COMMERCIAL SUIT	CS COMM 385/2024	14.08.2024	STATE BANK OF INDIA VS VIKAS KUMAR RAJBHAR	11.09.2024	18.09.2024	25.09.2024	25.09.2024	NIL	NIL	NIL				
			603	COMMERCIAL SUIT	CS COMM 257/2024	14.05.2024	PUNJAB NATIONAL BANK VS M/S BHOOMIKA TRADERS	17.09.2024	24.09.2024	01.10.2024	01.10.2024	NIL	NIL	NIL				
			603	COMMERCIAL SUIT	CS COMM 114/2024	27.02.2024	NARESH KUMAR GOYAL VS M/S THE COUTURIERS	19.09.2024	26.09.2024	03.10.2024	03.10.2024	NIL	NIL	NIL				
			603	COMMERCIAL SUIT	CS COMM 278/2024	27.05.2024	EASYCARE TECHNOLOGIES INDIA PVT LTD VS SURATH BANERJEE	23.09.2024	30.09.2024	07.10.2024	07.10.2024	NIL	NIL	NIL				

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME	VS	DATE OF CASE MANAGEMENT HEARING					NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS COMM 13/2024	25.09.2024	BHAGWAN SINGH SISHODIA PRASHANT KUMAR SRIVASTAVA	VS	25.09.2024	03.10.2024	09.10.2024	09.10.2024	NIL	NIL	NIL	
			603	COMMERCIAL SUIT	CS COMM 113/2024	28.09.2024	RAMESH KAPUR GURDEEP SINGH GUJRAL	VS	28.09.2024	05.10.2024	14.10.2024	14.10.2024	NIL	NIL	NIL	
			603	COMMERCIAL SUIT	CS COMM 280/2024	28.05.2024	RAJEEV BANSAL SURJIT SINGH	VS	30.09.2024	07.10.2024	14.10.2024	14.10.2024	NIL	NIL	NIL	
47	VIKAS DHULL, DISTRICT JUDGE, COURT-02	COMMERCIAL	613	COMMERCIAL SUIT	CS (COMM) 346/2022	11.07.2022	YANTRIX GLOBAL TECTONUS LTD.	VS	03.09.2024	18.09.2024	18.09.2024	18.09.2024	25.09.2024	25.09.2024	25.09.2024	
			613	COMMERCIAL SUIT	CS (COMM) 171/2020	11.11.2020	EX. JANAK SINGH DIRECTOR GENERAL	VS	04.09.2024	NIL	NIL	NIL	NIL	NIL	05.10.2024 FOR ARGUMENTS OF PENDING APPLICATIONS	
			613	COMMERCIAL SUIT	CS (COMM) 170/2023	05.08.2022	EKGF KIDSCOOL LLP VS NEETU PRAKASH	VS	10.09.2024	19.10.2024	19.10.2024	19.10.2024	12.11.2024	12.11.2024	05.11.2024	
			613	COMMERCIAL SUIT	CS (COMM) 85/2024	14.02.2024	S.K. SETHI VS BLJINDER CHOBDAR	VS	12.09.2024	25.10.2024	25.10.2024	25.10.2024	03.12.2024	03.12.2024	21.11.2024	
			613	COMMERCIAL SUIT	CS (COMM) 361/2024	12.07.2024	STATE BANK OF INDIA NAVAL KISHORE GARG	VS	17.09.2024	22.10.2024	22.10.2024	22.10.2024	19.11.2024	19.11.2024	05.11.2024	
			613	COMMERCIAL SUIT	CS (COMM) 14/2024	08.01.2024	ANANYA ENTERPRISES VS S. SQUARE	VS	20.09.2024	23.10.2024	23.10.2024	23.10.2024	25.11.2024	25.11.2024	11.11.2024	
			613	COMMERCIAL SUIT	CS (COMM) 29/2024	11.01.2024	KARAMBIR SINGH KHATRI VS MCD	VS	30.09.2024	06.11.2024	06.11.2024	06.11.2024	11.12.2024	11.12.2024	25.11.2024	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OF PETITIONER NAME	VS	DATE OF CASE MANAGEMENT HEARING						
48	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03		614	COMMERCIAL SUIT	CS(COMM) 132/2024	28.02.2024	BANK OF INDIA	REKHA	24.09.2024	PE-24.10.2024 & DE-28.10.2024	NIL	NIL	NIL	NIL	NIL
				COMMERCIAL SUIT	CS(COMM) 28/2020	14.01.2020	TRIBHUWAN PRASAD BARAHWAL	M/S CITI FINANCIAL	25.09.2024	PE-21.10.2024 & DE-28.10.2024	NIL	NIL	NIL	NIL	NIL
49	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	509	CS(COMM)	02/2023	02.01.2023	GST MANAGEMENT SOLUTIONS PVT. LTD.	UNOCOIN TECHNOLOGIES PVT. LTD.	19.09.2024	NA	04.11.2024	NA	NA	NO	NO
				CS(COMM)	218/2023	29.04.2023	AMETHI ENTERPRISES	M/S GARGEY ENTERPRISES	23.09.2024	NA	22.10.2024	NA	NA	NO	NO
				CS(COMM)	460/2023	03.10.2023	INDIAN OVERSEAS BANK	VS SHANTI	25.09.2024	NA	14.10.2024	NA	NA	NO	NO
				CS(COMM)	153/2024	12.03.2024	SATYANARAYAN SHARMA	VS WOLFONE PROJECTS(OPC) PVT. LTD.	30.09.2024	NA	22.10.2024	NA	NA	NO	NO